

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

*Imphal, the 30th January, 2015*

No. HCM/A-1/2013-A&E(J)/ *23002* The Hon'ble High Court of Manipur is pleased to declare the final result of the examination for Recruitment to Grade-III of Manipur Judicial Service 2014, the process of which was initiated vide Advertisement dated 30th October, 2013 as follows :

Sl. No.	Name of the Selected Candidate	Roll No.	Catagory
1.	<b>Shri Janggoulen Haokip</b>	<b>0051</b>	<b>S.T.</b>

*By order etc. ;*

*Sd/-*

**( S. SERTO )**

**REGISTRAR GENERAL**  
**HIGH COURT OF MANIPUR**

Endt. No. HCM/A-1/2013-A&E(J)/ *23003-17* Imphal, the 30th January, 2015

Copy to :-

1. The Secretary (Law), Government of Manipur.
2. The Director of Information & Public Relations, Government of Manipur for favour of wide publicity.
3. The Director, Doordarshan Kendra, Imphal - for favour of wide announcement.
4. The Secretary, All Manipur Bar Association.
5. The Secretary, High Court Bar Association, Imphal.
6. The Secretary, High Court of Manipur Bar Association, Imphal.
7. The Secretary, All Tribal Lawyers' Association, Manipur.
8. ✓ The Central Project Coordinator (CPC), High Court of Manipur. He is requested to upload the same and the Notification in the official website of this Registry.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
11. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The News Editor, ISTV, Imphal - for favour of wide announcement.
13. The News Editor, Impact TV, Imphal - for favour of wide announcement.
14. The Editor : 1) Sangai Express (English) and 2) Poknapham (Manipuri) - with a request to publish the above Notification in the esteemed daily for **2(two)** alternate days at the earliest possible and to submit the bill in "triplicate" for early payment.
15. Notice Board/Guard File/Concerned File.

  
**REGISTRAR GENERAL**  
**HIGH COURT OF MANIPUR**